

INVITATION FOR EXPRESSION OF INTEREST FOR

M/S RATTAN SPIRIT PRIVATE LTD OPERATING IN INDIAN MADE FOREIGN SPIRIT AT FARIDABAD (HARYANA)

(Under sub-regulation (1) and 4A of regulation 36A of the Insolvency and
Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons)
Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	RATTAN SPIRIT PRIVATE LTD CIN -U74999HR2016PTC064071 PAN -AHCRA7827A
2.	Address of the registered office	H.NO.2286 SECTOR 9 FARIDABAD (HARYANA)-121006
3.	URL of website	NIL
4.	Details of place where majority of fixed assets are located	NIL
5.	Installed capacity of main products/ services	COMPANY HAS LICENCE TO MANUFACTURE INDIAN MADE FOREIGN SPIRIT OF 3,00,000 CASES PER ANNUM IN Faridabad HARYANA- 1216001 ..No Machinery is there
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	LICENCE FEE NOT PAID SINCE 20.09.21 BALANCE SHEET ALONGWITH CREDITORS FOR LAST 2YEARS AVAILABLE ON REQUEST
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	MINIMUM NETWORTH 5 CR.DETAILS AVAILABLE ON REQUEST AT EMAIL irprattanspirit@gmail.com
10.	Last date for receipt of expression of interest	26.09.2025
11.	Date of issue of provisional list of prospective resolution applicants	06.10.2025
12.	Last date for submission of objections to provisional list	11.10.2025

13.	Date of issue of final list of prospective resolution applicants	21.10.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.10.25
15.	Last date for submission of resolution plans	25.11.2025
16.	Process email id to submit Expression of Interest	irprattanspirit@gmail.com
17.	¹⁹⁷ [Details of the corporate debtor's registration status as MSME.]	Not Known

NOTE :This form G is issued in modification of earlier Form issued dated 15.07.25

RP PARVEEN KUMAR ADLAKHA

IBBI/IPA.02/IP-1034/2020-21/13336
C-3/54 ff Janakpuri, New Delhi-110058

Date 27.08.25
Place New Delhi